

Date: 4-8-97 [C.P. 3/97]

Mr. A. I. Bhatkar for the
applicant and Mr. V. S. Masurkar
for ~~the~~ Mr. P. M. Pradhan for the
respondents.

Counsel for the applicant
submits that respondents have
fully implemented the order of
the Tribunal hence C.P.
does not survive.

C. P. disposed of

accordingly



(P. P. Srivastava)
M (A)


(B. S. Hegde)
M (J)

order/judgement despatched
to Applicant/Respondent (s) ^{on 4.8.97}
on 14-8-97

19/8/97